

भारतीय दूरसंचार विनियामक प्राधिकरण TELECOM REGULATORY AUTHORITY OF INDIA

भारत सरकार /Government of India



File No. 23-3/2014 -B&CS

Dated 04th April 2019

To,

The Secretary,
Government of India,
Ministry of Information and Broadcasting (MIB),
Á' Wing, Shastri Bhawan,
Dr Rajendra Prasad Road,
New Delhi – 110 001

Subject: TRAI's response to Ministry of Information and Broadcasting (MIB) back reference on TRAI's Recommendations dated 25.06.2018 on "Issues relating to Policy Guidelines for Uplinking & Downlinking of Television Channels in India"

Ref: Letter No 1403/36/2017-TV(I)/50 dated 22nd January 2019

Please refer to Ministry of Information and Broadcasting (MIB) Momentum No 1403/36/2017-TV (I) /50 dated 22nd January 2019 on the subject mentioned above wherein MIB had referred back TRAI's Recommendations dated 25.06.2018 on "Issues relating to Policy Guidelines for Uplinking & Downlinking of Television Channels in India as per proviso to section 11 of the TRAI Act 1997, for reconsideration vis-à-vis views of this Ministry especially in respect of those with which Ministry is not in full agreement.

- 2. Kindly find enclosed the Authority's response on the issues especially in respect of those with which Ministry is not in full agreement mentioned in the said letter.
- 3. In keeping with practice, a copy of this letter, along with the response, is being placed on the website of TRAI: www.trai.gov.in

This letter is issued with the approval of the Authority

Encl: As above

(S.K.Gupta)
Secretary, TRAI